

(b) whether the Government have also received such proposals from other states;

(c) if so, the details thereof; and

(d) the action taken by the Union Government thereon?

The Minister of State of the Ministry of Environment and Forests (Shri Rajesh Pilot) : (a) and (b) Yes, Sir.

(c) The details of the proposals received are as under :

-
- (i) Madhya Pradesh - Achanakmar Wildlife Sanctuary;
- Udanti Wildlife Sanctuary; and
- Bori-Satpura Sanctuary.
- (ii) Karnataka - Nagarhole National Park; and
- Bhadra Wildlife Sanctuary.
- (iii) Uttar Pradesh - Katarniaghat Sanctuary.
- (iv) Andhra Pradesh - Gundla Brahmeshwaram Sanctuary.
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(d) In view of limited resources and infrastructure available under the Project Tiger Scheme, it has been decided not to consider inclusion of any new area under the scheme, beyond the already existing twenty-three areas, during the 8th plan period. The State Governments are, however, expected to take adequate measures to strengthen security of the tigers.

[English]

PULSES

1380. **Shri Syed Shahabuddin :** Will the Minister of Civil Supplies, Consumer Affairs and Public Distribution be pleased to state :

(a) the estimated shortage of Pulses in the country for the current financial year;

(b) whether the retail price level has shown marked upward movement during the year;

(c) whether the Government propose to place the Pulses on the Open General Licence as an essential item of mass consumption, or atleast to allow liberal import of Pulses; and

(d) if so, the quantity to be imported on Government account, the name of the agency for the import and the estimated CIF price and the difference between the price

of the imported and indigenous pulses?

The Minister of State In the Ministry of Civil Supplies, Consumer Affairs and Public Distribution (Department of Consumer Affairs and Public Distribution System) (Shri Venod Sharma) : (a) The estimated shortage of pulses in-the country is about 5 million tonnes.

(b) A Statement showing the month-end retail prices of pulses at selected centres in April and October, 1995 is enclosed.

(c) The Government has already placed pulses under Open General Licence and to augment the imports, the Custom duty on pulses have been reduced to 5% from 10%. Further to encourage large quantities of imports, the Pulses, Edible Oil Seeds (Storage Control) Order, 1977 has been amended to exclude imported pulses from the storage limit prescribed under the Order.

(d) The Government has no plan to import pulses on Govt. account.

STATEMENT

Month-end Retail prices of Pulses at selected centres during financial year 1995-96.

Items/ Centre	Retail Prices (Rs. per Kg.)	
	April 1995	Oct. 1995
1	2	3
Gram		
Delhi	13.00	14.00
Bombay	15.00	15.00
Calcutta	16.00	15.00
Madras	13.00	12.50
Arhar		
Delhi	19.00	30.00
Bombay	23.00	29.00
Calcutta	19.00	28.00
Madras	28.00	28.00
Moong		
Delhi	24.00	23.60
Bombay	23.00	23.60

1	2	3
Calcutta	22.00	24.00
Masur		
Delhi	19.00	20.00
Bombay	18.00	19.00
Calcutta	20.00	25.00
Urad		
Delhi	36.00	36.00
Bombay	38.00	32.00
Calcutta	24.00	25.00

Source : (i) State Governments' Civil Supplies Departments.

(ii) Dte. of Eco. & Statistics, M/o Agriculture.

NATIONAL NUTRITION POLICY

1381. **Dr. Laxminarayan Pandey :**
Maj. Gen. (Retd.) Bhuwan Chandra Khandur :
Shri Atal Bihari Vajpayee :

Will the Minister of Human Resource Development be pleased to state :

(a) the number of people suffering from various degrees of malnutrition during last year till date;

(b) the main components of the National Nutrition Policy (NNP) formulated by the Government;

(c) the various steps taken by the Government for implementation of the National Nutrition Policy;

(d) how far the National Nutrition Council (NNC) set up as the apex body to oversee implementation of this policy has achieved the objectives of the National Nutrition Policy; and

(e) the time by which it is expected to achieve optimum nutrition in the country?

The Minister of State in the Ministry of Human Resource Development (Department of Women and Child Development) (Kumari Vimla Verma) : (a) The results of the surveys conducted during the last year are likely to be available after a period of one year.

(b) The main components of the National Nutrition Policy (NNP) formulated by the Government are a mutisectoral approach for alleviating the multifaceted prob-

lem of malnutrition and undertaking direct nutrition interventions for vulnerable groups as short-term measures as well as long-term institutional and structural changes for creating conditions for improved nutrition.

(c) A National Plan of Action on Nutrition has been formulated involving the role of concerned sectors of the Government to serve as a framework for implementing the National Nutrition Policy in the country. An Inter-ministerial Coordination Committee was set up under the chairpersonship of Secretary, WCD which has already met twice and discussed the issue involved with the concerned sectors. The State Governments have been sensitised towards Nutrition Policy instruments and micronutrition malnutrition control through four regional advocacy workshops organised during 1994-95.

(d) Preparations for the first meeting of the National Nutrition Council set up in the Planning Commission are in progress.

(e) The Nutrition Policy recommends various nutrition promotion measures to control and eliminate various forms of malnutrition but does not specify time limit for achieving the optimum nutrition in the country.

EXPORT OF SUGAR

1382. **Shri A. Venkatesh Naik :** Will the Minister of Food be pleased to state :

(a) whether the Government have received any request from the Government of Karnataka to permit the State for exporting Sugar; and

(b) if so, the action taken by the Government in this regard?

The Minister of Food (Shri Ajit Singh) : (a) and (b) : As per the decision taken by the Government, the export of sugar is being undertaken by Indian Sugar & General Industry Export Import Corporation Ltd. (ISGIEIC), a notified export agency under Sugar Export Promotion Act, 1958. As such, no other agency can be permitted to export sugar.

[Translation]

FAKE UNIVERSITIES

1383. **Shri Mohammad Ali Ashraf Fatmi :** Will the Minister of Human Resource Development be pleased to state :

(a) whether the Government propose to utilise print and electronic media for making announcements about the fake Universities and their illegal degrees/diplomas in the interest of the students;